

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2833  
ANSWERED ON:11.12.2012  
VIOLATION OF HUMAN RIGHTS  
Naik Dr. Sanjeev Ganesh,Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been a significant increase in the number of human rights violations in the country;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) the number of police atrocities and caste discrimination cases reported and the action taken against the accused during the said period, State-wise; and
- (d) the corrective measures taken by the Government to curb such cases in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): There has been an increase in the total number of cases registered by the National Human Rights Commission. The number of complaints of alleged violations of human rights registered by the National Human Rights Commission (NHRC) during the period 2009-10, 2010-11, 2011-12 and 2012-13 (upto 20.11.2012), State-wise, is at Annexure-I.

(c): The cases registered by the National Human Rights Commission in respect of the alleged violation of Human Rights by police during the period 2009-10, 2010-11, 2011-12 and 2012-13 (upto 20.11.2012), State-wise, is at Annexure-II. Data regarding alleged caste discrimination cases is not maintained. It is for the State Government to take action against the accused persons.

(d): As per Seventh Schedule of the Constitution of India, 'Police' is a State subject and it is primarily the responsibility of State Governments to formulate legislation, rules and regulations etc for bringing transparency in investigations in cases involving death in police action etc. However, NHRC have issued guidelines to all the State Governments for the procedure to be followed in the cases of death during the course of police action, involving expeditious magisterial enquiry and reporting of deaths in police action to NHRC within 48 hours of such incidents etc.